NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/02/2018 AT 10.30 AM

NATIONAL COMPANY LAW TRIBU	NAL, HELD ON 12/02/2018 AT 10.30 AN	1
PRESENT: SHRI K. ANANT SHRI S. VIJAYA	THA PADMANABHA SWAMY, MEMBI ARAGHAVAN, MEMBER (TECHNICAI	ER-JUDICIAL L)
APPLICATION NUMBER	:	
PETITION NUMBER	: TCP/114/2016	
NAME OF THE PETITIONER(S)	: K. Balagangadharan & another	
NAME OF THE RESPONDENT(S)	: M/s Gurukripa Ayurvedic Heritage P	rivate Ltd. & 7 others
UNDER SECTION	: 397/398, 111 of companies act 1956	
S.No. NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
	REPRESENTATION BY WHOM	
1. Kannen P.T. For Mh. Fox Mardal & Alvoid	Advocates por Respondents tes No. 3.5.	
NAVEEN KUNR MURTHE G.V. MOHAN KUMAR	Course No RIAR2	andhr
H-G-RHJESWARZ FOT SINDHU	Cothrell for R6227	M. C.
. Mohan Phichalt	and for Pen.	Towney

ORDER

Counsel for petitioners present. Counsels representing R1 & R2, R3 to R5 and R6 & R7 are present. Counsel for R1 & R2 made submissions, in part. Counsels for R3 to R5 and R6 & R7 prayed for time to make submissions. Time is enlarged at request. Put up on 28.02.2018.

(S VIJAYARAGHAVAN)
Member(Technical)

(K ANANTHA PADMANABHA SWAMY) Member(Judicial)

bc